

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5173/2017

RAM AWADH (DEAD) THROUGH LRS & ANR.

Appellant(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS.
(I.A. No.110144/2022 - FOR EARLY HEARING)

Respondent(s)

Date : 08-02-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) M/s. Mitter & Mitter Co., AOR

For Respondent(s) Mr. Amit Pawan, AOR (mentioned by)

UPON being mentioned, the Court made the following
O R D E R

Application (I.A. No.110144/2022) for hearing is rejected.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)